IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 556 of 2019

Kartik Mahto and others .... …. **Appellants**

Versus

Steel Authority of India Ltd. .... **Respondent**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

Oral Order

06 / Dated : 23.04.2021

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocate' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

However, let the defect(s) as pointed out by the office be removed by the appellants within a period of two weeks.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT